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### REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways:—

- Twenty-second Report on action taken by the Government on the Recommendations/Observations contained in their Nineteenth Report on "Demands for Grants (2018-19) of the Ministry of Railways"
- (ii) Twenty-third Report on "Maintenance of Bridges in Indian Railways: A Review"

## STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement on further action taken by Government on the recommendations contained in Chapter — I of the Twentieth Report (Sixteenth Lok Sabha) of the Committee on Railways on action taken by Government on the recommendations contained in their Sixteenth Report on 'Outstanding Dues for Indian Railways'.

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

DR. NARENDRA JADHAV (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2018-19):—

- Sixty-third Report on "Assessment of the working of Tribal Sub-Plan (TSP)" of the Ministry of Tribal Affairs;
- (ii) Sixty-fourth Report on "Assessment of the working of Scheme of Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)" of the Ministry of Social Justice and Empowerment (Department of Social Justice and Empowerment);
- (iii) Sixty-fifth Report on action taken on Sixty-first Report on "Review of the functioning of Artificial Limbs Manufacturing Corporation of India

- (ALIMCO)" of the Ministry of Social Justice and Empowerment (Department of Empowerment of Persons with Disabilities); and
- (iv) Sixty-sixth Report on action taken on Sixty-second Report on "Implementation of Scheme of Multi-sectoral Development Programme (MsDP)/Pradhan Mantri Jan Vikas Karyakram (PMJVK)" of the Ministry of Minority Affairs.

#### STATEMENTS BY MINISTERS

States of implementation of recommendations/observations contained in the Fiftieth Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चन्द गहलोत): महोदय, मैं सामाजिक न्याय और अधिकारिता विभाग, सामाजिक न्याय और अधिकारिता मंत्रालय की अनुदान मांगों (2018-19) के संबंध में विभाग संबंधित सामाजिक न्याय और अधिकारिता संबंधी संसदीय स्थायी समिति के पचासवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

## States of implementation of recommendations/observations contained in the Two Hundred and Tenth Report of the Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERNREGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I make a statement regarding Status of implementation of recommendations/observations contained in the Two Hundred and Tenth Report of the Department-related Parliamentary Standing Committee on Home Affairs on Demands for Grants (2018-19) pertaining to the Ministry of Development of North Eastern Region.

# State of implementation of recommendations contained in the Twenty-second Report of the Department-related Parliamentary Standing Committee on Urban Development

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Sir, I make a statement regarding Status